COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 67 OF 2017 & IA NOS. 198, 199 AND 200 OF 2017

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. Y. Deshmukh

Mr. S.D.Sharma (Rep.) GM (F&A)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

<u>ORDER</u>

Learned counsel for the Appellant seeks four weeks time to file rejoinder. He may file the same on or before 22.08.2017 after serving copy on the other side.

List the matter on <u>07.09.2017.</u> In the meantime pleadings be completed.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson